

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB) 600(ND)/2017

CORAM:

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
02.02.2018**

**NAME OF THE COMPANY: Topsgrup Services Ltd. Vs. BLS E-Services Pvt.
Ltd.**

SECTION OF THE COMPANIES ACT: 9 of IBC 2016

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

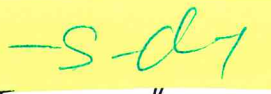
Present: Mr. Brijender Chahar, Sr. Advocate with
Mr. P.S. Sridhar Raj and Mr. Sandeep Chaurasia, Advocates for
the Petitioner


Mr. Arun Kathpalia, Sr. Advocate with
Mr. Karan Luthra, Advocate for the Respondent

ORDER

Arguments heard. Ld. Senior Counsel for the Petitioner wishes to rely on certain documents. Let the same be filed with an advance copy to the opposite side

To come up for further consideration on 26th February, 2018.


(Deepa Krishan)
Member (T)


(Ina Malhotra)
Member (J)